

mission has introduced a system of monitoring of expenditure against approved Annual Plan outlays in the earmarked as well as unearmarked sectors on a quarterly basis from the year 1986-87.

(b) As against the total approved Annual Plan outlay of Rs. 1150.00 crores for the year 1986-87, the State Government has reported an expenditure of Rs. 634.25 crores till the end of December, 1986.

(c) There is no such proposal.

[English]

#### Report of Review Committee on CSIR

\*209. DR. C.P. THAKUR : Will the PRIME MINISTER be pleased to state :

(a) when the Review Committee on the working of the CSIR submitted its report to Government;

(b) whether any time-frame has been laid down to finalise the decisions of Government on the recommendations made by the Review Committee; and

(c) which other agencies are involved by Government for consultation in finalisation of their decisions ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) The report was submitted on 31st December, 1986.

(b) The report is under examination of Government. While no time-frame has been laid down, the examination will be completed at the earliest possible.

(c) The recommendations are being examined by the Committee of Secretaries of the Government and by the CSIR.

#### 'Deforestation for Packaging Horticultural Produce'

\*210. SHRIMATI KISHORI SINHA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the extent of deforestation to provide packaging material for horticultural products; and

(b) the amount that would have to be spent to reforest these areas ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL) : (a) No survey has been carried out to determine the extent of deforestation caused exclusively through removal of trees for packaging horticultural produce.

(b) Packaging of horticultural produce consumes around 5.6 million cubic metres of wood annually. Plantation cost for meeting this demand would amount to Rs. 6000 crores at current departmental rates.

#### Payment of Interest on NRI Deposits

\*211. SHRI D.P. JADEJA : Will the Minister of FINANCE be pleased to state :

(a) the amount of foreign exchange paid as interest on deposits of Non-resident Indians in the last three years, year-wise;

(b) whether interest rate offered by our banks is higher than the lending rate in Europe and USA;

(c) who are the beneficiaries of such a difference; and

(d) the steps proposed to prevent such out-flow of foreign exchange ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT) : (a) The interest payable on deposits of Non-Resident Indians under the Foreign Currency Non-Resident (FCNR) accounts during the last three years is as follows :

(Amount in millions)

Year	US.\$	£(g).
1984	28.40	7.73
1985	47.94	17.67
1986	113.02	30.47